

OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE
(IN-CHARGE), GARHBETA, PASCHIM MEDINIPUR.

Order No. 12

Dated 31.05.2021

In pursuance of Notification of Hon'ble High Court Calcutta being No. 2176 R(JS) dated 15.05.2021 and the Order of Hon'ble District Judge, Paschim Medinipur being Order No. 64 dated 29.05.2021, the following arrangement are made for holiday remand duties by the Judi. Magistrates of this station during the month **June' 2021** subject to approval of the Ld. C.J.M, Paschim Medinipur. Excepting the first application of remand, no put up of adjournment or any other matter shall be entertained during holiday remand files. On any unforeseen holiday remand, files shall be taken up by any one of the judicial Officers who will be present in this station. Peons of respective Courts shall be on duty on those days.

Office is to arrange the vehicle for the purpose of holiday remand duties as per law.

1. Sri Chandan Pramanik, J.M. 1st
Court cum ACJM- in- Charge : 06.06.2021
2. Sri Saikat Sarkar J.M. 2nd Court : 26.06.2021 and 27.06.2021
3. Smt. Reha Trivedi
C.J (Jr. Divn.) Addl. Court : 12.06.2021, 13.06.2021 and 20.06.2021.

Chaudan Pramanik
ACJM -in - charge,
Garhbeta
ACJM
Garhbeta, Paschim Medinipur

Memo No. 127

Dated 31.5.21

Copy to:-

- 1.Ld. Chief Judicial Magistrate, Paschim Medinipur
- 2.Ld. J.M, 2nd Court, Garhbeta
- 3.Ld.A.P.P, Garhbeta,
- 4.Secretary, Bar Association, Garhbeta, for information.
5. C.J (Jr. Divn) Addl Court.

Chaudan Pramanik
ACJM -in - charge,
Garhbeta
ACJM
Garhbeta, Paschim Medinipur